JJ Board

DEPARTMENT OF SOCIAL WELFARE WOMEN & CHILD DEVELOPMENT CHANDIGARH ADMINISTRATION <u>NOTIFICATION</u>

No.SW3/JJ Act/2017/ タテパテ

In exercise of the powers under section 4 of Juvenile Justice (Care

Protection of Children) Act, 2015, the Administrator, Union Territory of Chandigarh is pleased to re-constitute a Juvenile Justice Board for exercising the powers and discharging duties conferred or imposed in relation to juveniles in conflict with Law in the Union Territory of Chandigarh comprising of the following:-

 The Senior Most Magistrate (After Chief Judicial Magistrate) Chandigarh

Principal Magistrate

2. Dr. Madanjit Kaur Sahota, H.No. 1509, Sector 79, Mohali, Chandigarh. Member

3. Sh. Satinder Pal Singh, H.No. 101, Block D-1, Kendriya Vihar, Phase-1, Sector 125, Sunny Enclave, Kharar, SAS Nagar (Mohali), Punjab

Member

The term of Board shall be for a period of three years.

This supersedes the Department of Social Welfare Women & Child Development, Chandigarh Administration notification No.SW3/JJ Act/2017/5001-5004 dated 13.06.2017 and No.SW3/JJ Act/2020/8714-8720 dated 12.06.2020.

> ADVISER TO THE ADMINISTRATOR CHANDIGARH ADMINISTRATION.

DATED: 10.09.2020

No.SW3/JJ Act/2020/ 97-18

Dated: 11/09/2020

A copy is forwarded to the Controller Printing & Stationary Department, UT, Chandigarh with a request to publish the above notification in the next issue of Chandigarh Administration gazette and supply 10 copies of the same to this office for record.

Director Social Welfare Women & Child Development, for Adviser to the Administrator, Chandigarh Administration.

2/2020/ 97/9 Dated: 11/09/2020 A copy is forwarded to the Registrar, Punjab & Haryana High Court, Chandigarh for information.

Director Spcial Welfare Women & Child Development, for Adviser to the Administrator, Chandigarh Administration.

/2020/9770Dated: 11/09/2020A copy is forwarded to the Chief Judicial Magistrate, Chandigarh for No.SW3/JJ Act/2020/ 9770

information



Director Social Welfare Women & Child Development, for Adviser to the Administrator, Chandigarh Administration. No.SW3/JJ Act/2020/ 972/

Dated: 11/09/2020

A copy is forwarded to all concerned for information and necessary action.

> Director Social Welfare Women & Child Development, for Adviser to the Administrator, Chandigark Administration.

No.SW3/JJ Act/2020/ 9722

Dated: 11/04/2020 A copy is forwarded to the Chairperson, Chandigarh Commission for Protection of Child Rights, Chandigarh for information.

> Women & Child Development, for Adviser to the Administrator, Chandigarh Administration.

No.SW3/JJ Act/2020/ 97-23

(2020) 97-23 Dated: (1)09/2020 A copy is forwarded to the Programme Manager, Union Territory Child Protection Society, Chandigarh for information.

> Director Social Welfare Women & Child Development, for Adviser to the Administrator, Chandigarh Administration.